HIGH COURT OF JAMMU AND KASHMIR

(Office of the Coordinator, Meditation Monitoring Committee at Srinagar)

To

All Principal District and Sessions Judges, Jammu/Srinagar.

No: 30/RV

Dated: 02.8.2017

Sub:- Informing the no. of Mediators who have completed 50 and above successful mediations and have not yet undergone Advanced Course up to 31.7.2017.

Sir/Madam,

You are requested to provide the Mediation Data in the following format by 3^{rd} August, 2017 on Fax No. 0194-2506624.

S.No	Name of District	Total No. of Mediators who have completed 50 and above successful mediations but have not yet undergone 20 hrs Capsule Course	Remarks, if any
		(Advanced Course)	

The matter be treated as most urgent as the information is required to be sent to the Hon'ble Supreme Court.

Yours sincerely,

(Puneet Gupta) 02/8/17

Coordinator